

brass, steel, copper and zinc made to different States in the country during the last three years;

(b) whether it is a fact that Mysore's demands were not properly attended to during the last three years; and

(c) whether some of the imported machinery is lying idle for want of raw material in the State?

**The Minister of Industry (Shri Kanungo):** (a) Information is being collected and will be laid on the Table of the House when ready.

(b) No, Sir.

(c) It would not be correct to say that some of the imported machinery is lying idle, though it is true that in a number of cases the machinery is not used to full capacity due to inadequate availability of raw materials.

राजस्थान में ऊन धीर खादी का उत्पादन

१८६६ { श्री ५० सा० बास्पास ।  
श्री रामचन्द्र उस्ताका :  
श्री रतन लाल :  
श्री धुलेश्वर मीना :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार ने राजस्थान के बीकानेर जिले में ऊन धीर खादी के उत्पादन के लिए १९६० से १९६३ में अभी तक कुल कितनी राशि दी है ; धीर

(ख) उक्त अवधि में प्राप्त अनुदानों में से कितनी राशि व्यय की गई ?

उद्योग मंत्री (श्री कानूनगो) : (क) १५.४८ लाख रु०

(ख) अपेक्षित जानकारी इकट्ठी की जा रही है वह यथासमय सदन की भेज पर रख दी जायेगी ।

### Import of Machine Tools

**1898. Dr. Mahadeva Prasad:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that import of machine tools has recorded an upward trend in recent years, despite the big increase in home production; and

(b) if so, the reasons therefor?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) Yes, Sir.

(b) The demand for machine tools has gone up due to increased industrial activity, especially in the field of machinery manufacture.

### Oxygen and Acetylene Factory in Kerala

**1899. Shri P. Kunhan:** Will the Minister of Industry be pleased to state:

(a) whether any licence has been given to a private firm recently to set up a factory in Kerala for the manufacture of Oxygen and Acetylene;

(b) if so, the name of the firm to which licence has been given;

(c) the estimated cost of the factory; and

(d) its production capacity?

**The Minister of Industry (Shri Kanungo):** (a) and (b). A licence under the Industries (Development and Regulation) Act, has been issued in May, 1963, to Shri D. N. Khandke of Bombay to establish a new industrial undertaking in Alwaye Tehsil, District Ernakulam, Kerala State, under the name of "Southern Gas Limited" for the manufacture of oxygen and Dissolved Acetylene gases. The scheme is essentially to recover the by-product oxygen available from Messrs Fertilisers and Chemicals (Travancore) Limited, Alwaye.

(c) Rs. 61 lakhs.